

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of the District Judges working in Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, all Senior Civil Judges and Junior Civil Judges working in the State of Telangana (except deputation officers) to participate in the Workshop on '**Data Management**' scheduled on 04.11.2023 (Saturday) from 11:00 a.m. to 12:00 Noon through ECHO platform - **ORDERS - ISSUED.**

READ: Letter Roc.No.594/2023/TSJA-Secunderabad, dated 31.10.2023 of the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 4317/2023-B.SPL., DATED:31.10.2023

The High Court is pleased to pass the following order:

The District Judges working in Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, all Senior Civil Judges and Junior Civil Judges working in the State of Telangana (except deputation officers), are hereby nominated to participate in the Workshop on '**Data Management**' scheduled on **04.11.2023 (Saturday) from 11:00 a.m. to 12:00 Noon** through **ECHO platform.**

The link for the i-ECHO platform - <https://iecho.org//>

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said programme through online.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. All the District Judges working in (POCSO) Courts in the State of Telangana.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.

8. The Member Secretary, Telangana State Legal Services Authority, 2nd Floor, 'C' Block, High Court Premises, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / DISTRICT JUDGES WORKING IN (POCSO) COURTS / SENIOR CIVIL JUDGES / JUNIOR CIVIL JUDGES :**

- | | | |
|-------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

10. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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